

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2021


ORDER NO. 8 of 2021

Hon'ble President is pleased to partially modify the roster order no. 103 of 2020 for CESTAT, Hyderabad on 8.2.2021 and 15.2.2021 as follows:-

PERIOD	CORAM	WORK(S) ASSIGNED
On 8.2.2021 and 15.2.2021	Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Mr. P. V. Subbarao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note: In the event of no sitting of Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in

By Order


(Mukesh Gupta)
Asstt. Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Asst. Registrar